

Defective Case Register from 2025-05-17 to 2025-05-17

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMAPL/20502/2025	BISWAJIT MAHARANA	2025-05-17	Put up for S.R. after confined one prayer
2	D-BLAPL/14846/2025	SIDDHARTH GOUTAM DAS	2025-05-17	Name of informant should not be mentioned as per standing order.Put up for further SR.
3	D-ABLAPL/14874/2025	SUSHANTA KUMAR JOSHI	2025-05-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Affidavit,Sl.no-1 is not marked and name of the deponent written Sarita Sahu and another instead of Sarita Sahu in affidavit,declaration and identification. 2. In Annexure-1, page no-8 is not legible. 3. Subject code in correctly furnished in in Date Chart 4..Receipt Showing Serv.copy To CBI not Filed.
4	D-BLAPL/13849/2025	MANOJ BIHARI DAS	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-BLAPL/14822/2025	JUGALA KISHORE PANDA	2025-05-17	H.C.B.A.W.F.Fee Rs.50 not paid in V.Nama.
6	D-ABLAPL/14880/2025	DEBADATTA MOHANTY	2025-05-17	1. In Annexure-4,page no.27 and 28 is not annexed properly.
7	D-WP(C)/20698/2025	ARPIT SIKDAR	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-CONTC/18558/2025	SATYAJIT MOHAPATRA	2025-05-17	8-CAUSE TITLE NOT IN ORDER.
9	D-WP(C)/20888/2025	KANANBALA ROY CHOUDHURY	2025-05-17	.Receipt Showing Serv.copy To ct not Filed.
10	D-WP(C)/20712/2025	KANANBALA ROY CHOUDHURY	2025-05-17	.Receipt Showing Serv.copy To ct not Filed.
11	D-BLAPL/14882/2025	SUBODH KUMAR MOHANTY	2025-05-17	As per index page no. 8 not found in annex.1.
12	D-BLAPL/14796/2025	ARIJEET MISHRA	2025-05-17	Date of rejection order not tally with index and annexure 2.
13	D-BLAPL/14819/2025	JUGALA KISHORE PANDA	2025-05-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid
14	D-CMP/19655/2025	DEBAKANTA MOHANTY	2025-05-17	Vakalat. not accompanied with the Regd. P.O.A/ its Xerox Copy.
15	D-CMAPL/20566/2025		2025-05-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid. 2. Affidavit not in proper format
16	D-ABLAPL/14843/2025	SANJIB KUMAR BHANJADEO	2025-05-17	.The name of the village mentioned in the Cause Title do not tally with that of in the Affidavit.
17	D-CRLMC/13427/2025	SAPAN KUMAR LENKA	2025-05-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. Prayer for bail cannot be made in view of standing order 01 of 2023.
18	D-CRLMC/13429/2025	MANORANJAN KHATUA	2025-05-17	1. Copy of the order dt. 11.11.2024 mentioned in the Index(Annex-5), 1st paragraph of the page no.2, para-7 of the petition does not tally with under Annex-5. 2.As per Index Annex-5 not exhibited in the body of the petition
19	D-CMAPL/20767/2025	AMIYA KUMAR MOHANTY(A)	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 277 days delay. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2.25/- not paid 3.i)Affidavit not in proper format. ii) Wrongly mention in CMAPL NO.94/2025 in Date chart and Index.iii) Name of the filing advocate not in capital letter in the petition and V. NAMA
20	D-WA/16811/2025	RANJIT MOHANTY	2025-05-17	Put up for SR after filling of C copy of impugned order.
21	D-CRLMC/13604/2025	PRAVASH CHANDRA JENA	2025-05-17	1. Certified copy of annex-1 not filed.
22	D-CONTC/17404/2025	ADV.	2025-05-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-CRLMC/13153/2025	SK. ZAFARULLA	2025-05-17	Copy of the order dated 27.03.2025 mentioned in Index (Annex-3), synopsis, cause title, para-1,prayer portion and I.A. of the petition does not tally with under Annex-3.
24	D-ARBA/20806/2025	AJODHYA RANJAN DASH	2025-05-17	Being aggrieved by the order not furnished
25	D-CMP/19986/2025	UMESH CHANDRA MOHANTY	2025-05-17	Copy of Adoption Deed does not exist under Annexure-9
26	D-CRLA/14339/2025	RAMESH CHANDRA BEHERA	2025-05-17	1.Names of the advocates not mentioned in capital letters 2.Age of appellant be reconciled with the age mentioned in L.C.judgement at page no.11 3.-Annexure-1 not marked at page no.11,4-Vernacuiar certificate not furnished in I.As.
27	D-CRLA/14292/2025	BIJAYA KUMAR RAGADA	2025-05-17	Annexure-1 is from page 15 to118 but it is shown page 14 to118 in annexure1 and index .
28	D-CRLMC/14408/2025	MANORANJAN DAS	2025-05-17	1-COURT FEE IS DEFICIENT. 1. GR case number not correctly furnished in cause title. 2. Court fee Rs. 6/- to be paid.
29	D-CRLMC/14879/2025	RATIKANTA MOHAPATRA	2025-05-17	8-CAUSE TITLE NOT IN ORDER.

30	D-CRLMA/14538/2025	PRASANTA KUMAR SAHOO	2025-05-17	Date not mention in affidavit.
31	D-CRLMC/13827/2025	DEVASHIS PANDA	2025-05-17	1. Page nos 24 to 27 not legible.
32	D-CRLMC/13608/2025	SUBHASISH DAS	2025-05-17	1. PS case number not correctly furnished in Prayer of the petition. 2. Date of order not correctly furnished in synopsis, cause title, para no.1, Grounds (b), (c). 3. Certified copy of annex-3 not filed.
33	D-CRLMC/13881/2025	UMA CHARAN MISHRA	2025-05-17	1. Sl. no. 3 not correctly furnished in affidavit.
34	D-CRLA/14541/2025	BHARATI DASH	2025-05-17	1-Annexure-A marked at last line of page no.2 instead of Annexure-1
35	D-CRLMC/13638/2025	PRASANNA KUMAR MISHRA	2025-05-17	1. Page nos. 12 13 17 to 24 and 26 not legible.
36	D-CRLMA/14572/2025	ADV.	2025-05-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Code does not tally in Index.
37	D-WP(C)/20347/2025	BISHNU BRATA SINGH	2025-05-17	Age of OP No 1 and 2 not furnished in the cause title.
38	D-WP(C)/20331/2025	DURGESH NARAYAN RATH	2025-05-17	In declaration paragraph no. not correctly furnished.
39	D-WP(C)/20320/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-05-17	Para no. mentioned in the Declaration not correct. Page no. mentioned in the annexure 3 not in order.
40	D-WP(C)/20325/2025	ULLASH CHANDRA MOHANTY	2025-05-17	In annexure 1 page no. not correctly furnished.
41	D-ABLAPL/14902/2025	AMLAN MOHANTY	2025-05-17	1-The name of the Advocate mentioned in the petition not tally in the vakalatnama.
42	D-CRLMC/13874/2025	BIDYADHAR PANDA	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Spl. GR case number not correctly furnished in Synopsis, Cause title, para no. 1 and Prayer of the petition.
43	D-WP(C)/20315/2025	GOPAL KRISHNA BEHERA	2025-05-17	1.paragraphs not mentioned in declaration.
44	D-WP(C)/21033/2025	TRILOCHAN DASH	2025-05-17	Annexure no.2 not legible
45	D-CRLMC/14907/2025	BHARAT JALLI	2025-05-17	1.As per order under Annexure-1, S.T.Case no.07/184/76/17 not mentioned in the cause title.
46	D-WP(C)/19775/2025	BIJAYA KUMAR BEHERA 1	2025-05-17	Annexure 4 not marked in Index

47	D-WP(C)/20584/2025	BHABANI PRASAD MOHANTY	2025-05-17	.Receipt Showing Serv.copy To cg not Filed.
48	D-CRLMC/13762/2025	KABIRAJ PRADHAN	2025-05-17	14-NOT PROPERLY INDEXED. 1. Certified copy of annex-2 not filed.
49	D-WP(C)/20574/2025	SIDHARTHA DAS	2025-05-17	Date of sale deed vide annex-3 not legible.
50	D-WP(C)/20573/2025	BISIKESAN PRADHAN	2025-05-17	Fathers name not mentioned in the cause title.
51	D-WP(C)/20590/2025	DR.NIRANJAN SWAIN	2025-05-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not partial not neat.I.A of the affidavit not correctly furnished. Occupation not mentioned in the affidavit.
52	D-WP(C)/20697/2025	SURYAKANTA DASH	2025-05-17	1. Page nos.53 to 56 and 58 not neat and legible
53	D-ABLAPL/14890/2025	BIJAY KUMAR BEHERA	2025-05-17	In Affidavit Fathers name of the petitioner wrongly mentioned.
54	D-WP(C)/20599/2025	NITYANANDA BEHURIA	2025-05-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 not partial neat.
55	D-WP(C)/19681/2025	BINAYA KUMAR MOHANTY	2025-05-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not furnished on declaration in I.A and petition.2. Page nos.22 23 25 29 to 37 and 35 to 44 not neat and legible.3.Page no. 10 not marked in petition.4. Date of Circular/guidelines under Annexure-5 does not tally with index and Para-10 of the petition
56	D-WP(C)/20406/2025	BISHNU PRASAD SARANGI	2025-05-17	1.Page No.88 is not legible.
57	D-ABLAPL/14914/2025	SUSMITA PATTNAIK	2025-05-17	i) Para no. not furnished in declaration.ii) P.S. case no.does not tally in petition.
58	D-CRLMC/13482/2025	AKSHAYA KUMAR SAHOO	2025-05-17	1. Prayer of the CRLMC not correctly furnished.
59	D-WP(C)/20585/2025	BHABANI PRASAD MOHANTY	2025-05-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 70 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
60	D-WP(C)/20700/2025	PRASANTA KUMAR MOHANTY (2)	2025-05-17	1. Age of the deponent on affidavit does not tally with cause title.
61	D-MACA/20858/2025	NITISH KUMAR MISHRA	2025-05-17	1. Period of Delay 3 days 2. good ground not furnished in certificate
62	D-WP(C)/20597/2025	PRAVAT KUMAR DAS	2025-05-17	.Subject Code Not Furnished .

63	D-ABLAPL/14779/2025	ABHISIDDHANTA SAHOO	2025-05-17	1. Date Chart and Index pagination is not proper. 2. Paragraphs mentioned in the petition is not under Affidavit. 3. Page No. 10 is wanting. 4. Authentication fees is deficient. 5. V. nama is not properly stamped
64	D-WP(C)/20660/2025	BHABANI PRASAD MOHANTY	2025-05-17	.Receipt Showing Serv.copy To ct not Filed.
65	D-ABLAPL/14827/2025	NAMITA PATTANAIAK	2025-05-17	1. Serial No. in the petition is not correctly mentioned as well as in the Affidavit. 2. Dist. name has not been mentioned in V. Nama. 3. Undertaking for English translation of odia annexures not filed
66	D-ABLAPL/14832/2025	SUDHASHREE PASAYAT	2025-05-17	1. In Annexure-1. page no 9 is not properly annexed. 2. L.T.I of Bilasini Pani is not attested by Adv. in V .nama
67	D-WP(C)/20672/2025	SUBHANKAR ROUT	2025-05-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 34 not neat.
68	D-WP(C)/20717/2025	RABINDRA NATH DEBATA	2025-05-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per record Annexures 1 and 2 not properly page marked in Index. 2. Annexure-4 5 and 6 not marked on the file. 3. Paragraph no. not correctly furnished on declaration.
69	D-ABLAPL/14802/2025	BISWARANJAN DALAI	2025-05-17	1. Undertaking is not proper. 2. In the Cause title, it is written as Spl. G.R. Case No. whereas in the petition it is G.R. Case No.
70	D-ABLAPL/14899/2025	LALATENDU SAMANTARAY	2025-05-17	1- Mobile no. not indicated in the vakalatnama of the signing advocate.
71	D-TRPCRL/14607/2025	DEEPAK RANJAN SUNDARAY	2025-05-17	i) Advocate not Signature in certificate and undertaking. ii) Page no. 32 not properly scan and page no. 32 33 neat and legible be filed.
72	D-FAO/21067/2025	MAHITOSH SINHA	2025-05-17	1. Period of Delay 71 days
73	D-TRPCRL/12857/2025	AKSHAYA KUMAR JENA	2025-05-17	Document of G.R. case no. 820/2015 arising out of Balikuda P.S. case no. 143/2015 be filed.
74	D-CRLREV/14343/2025	BRAHMANANDA TRIPATHY	2025-05-17	1. AU fee Rs 1.10 paisa not paid on annexure-4 2. Age of opp. party not furnished
75	D-CRLMC/12968/2025	SIDHARTHA DAS	2025-05-17	Adv. not signed not attested at Page no. 14.
76	D-MACA/20874/2025	SUBRAT SATPATHY	2025-05-17	1. Period of Delay 51 days
77	D-CMAPL/20277/2025	ADV.	2025-05-17	Code Not indicated.
78	D-WP(C)/20754/2025	BHABANI PRASAD MOHANTY	2025-05-17	Page nos 131 to 134 not available. Annexure-2 and 3 in index not properly page marked.
79	D-WP(C)/20425/2025	SHASHI BHUSAN JENA	2025-05-17	Petition not correctly addressed to Honorable Court

80	D-WP(C)/20423/2025	SHASHI BHUSAN JENA	2025-05-17	1. Page No.33 is not legible
81	D-WP(C)/20369/2025	JUDHISTHIR SAHOO	2025-05-17	Page 29 and 30 are not neat.
82	D-CONTC/20382/2025	ADV.	2025-05-17	5751/2025 has been disposed of 3.3.2025 and 21.3.2025 as per annexures -1 and 2.
83	D-RSA/20971/2025	TRILOCHAN NANDA	2025-05-17	Respondents-3 and 5 of Lower A.C not made Parties in this Appeal.
84	D-CRLMC/14211/2025	PRASANNA KUMAR RATH	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. U/s not correctly furnished in line no.9 at page no.4.
85	D-MACA/20801/2025	ADAM ALI KHAN	2025-05-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 81 days
86	D-WP(C)/19952/2025	DHANANJAYA MUND	2025-05-17	Page no 23 and 27 not attested
87	D-WP(C)/20677/2025	JYOTIRMAY GUPTA	2025-05-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 26 not neat.
88	D-MACA/20775/2025	SAUMEDRA KUMAR GHOSE	2025-05-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs.2/
89	D-WP(C)/20679/2025	NIRANJAN BISWAL	2025-05-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 42 and annexure 22 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
90	D-MACA/20810/2025	ADAM ALI KHAN	2025-05-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 171 days
91	D-WP(C)/20409/2025	AMITABH MISHRA	2025-05-17	1. Hologram of Rs.50/- not paid on v.nama
92	D-WP(C)/20680/2025	ABHILASH MISHRA	2025-05-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page nos. 24 27 and 28 not neat.
93	D-TRPCRL/14605/2025	GOURI KUMAR RATH	2025-05-17	i) Page no. 27 not properly scan. ii) Neat and legible page no.11 and 41 to 43 be filed.
94	D-WP(C)/20652/2025	AMITABH MISHRA	2025-05-17	.Subject Code Not Furnished .
95	D-WP(C)/20674/2025	DURGESH NARAYAN RATH	2025-05-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.19 24 25 26 27 28 and 29 not neat.
96	D-WP(C)/20657/2025	PRONOY MOHANTY	2025-05-17	.Subject Code Not Furnished .

97	D-WP(C)/20675/2025	NIROD KUMAR SAHU	2025-05-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 not neat.
98	D-CRLA/14732/2025	LAXMAN PRADHAN	2025-05-17	Age of appellant nos.4 and 6 wrongly mentioned 2.The name of the advocate not mentioned in capital letters in the memo of appeal.
99	D-WP(C)/20862/2025	AJIT KUMAR ROY	2025-05-17	.Receipt Showing Serv.copy To ct not Filed.
100	D-ABLAPL/14840/2025	NAMITA PATTANAİK	2025-05-17	1.Court fee is deficient in petition copy. 2. Affidavit not properly serial numbered. 3. Synopsis and Date Chart is not correctly paginated. 4.In the prayer portion,G.R.Case No. not correctly mentioned.
101	D-WP(C)/20064/2025	BHASKAR CHANDRA PANDA	2025-05-17	Page 16 and 17 are not neat.
102	D-TRP(C)/20927/2025	NIRANJAN SAHOO	2025-05-17	14-NOT PROPERLY INDEXED.
103	D-WP(C)/14309/2025	GAJENDRANATH ROUTH	2025-05-17	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on petition 2-Age of petitioner no 6 not mentioned
104	D-WP(C)/20400/2025	TRILOCHAN PANIGRAHI	2025-05-17	Page 51 of Annexure 4 is not neat
105	D-WP(C)/20379/2025	H.N.TRIPATHY	2025-05-17	Page 18 is not neat.
106	D-ABLAPL/14900/2025	LALATENDU SAMANTARAY	2025-05-17	1-Mobile no. not mentioned in the vakalatnama of the signing advocate.
107	D-WP(C)/20391/2025	KOUSIK ANANDA GURU	2025-05-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Pages 12 to 16 not neat.
108	D-WP(C)/20684/2025	AKSHAYA KUMAR JENA	2025-05-17	.Receipt Showing Serv.copy To cg not Filed.
109	D-WP(C)/20686/2025	SIVA SANKAR CHAINI	2025-05-17	.Receipt Showing Serv.copy To ct not Filed.
110	D-WP(C)/20396/2025	SUBAS CHANDRA DAS	2025-05-17	Signature of Petitioner in affidavit and power are not tallying with
111	D-RSA/20913/2025	RAMA CHANDRA RATH	2025-05-17	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Respondents No-2 to 7 Rs. 10 to 12 Rs. 13 to 15 are the P.L.Rs of R-2 A-2 R-5 of the Lower Appellate Court respectively but not yet substituted in the L.A.Court.
112	D-WP(C)/20435/2025	SHASHI BHUSAN JENA	2025-05-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-WP(C)/20601/2025	JITENDRA KUMAR MISHRA (2)	2025-05-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 66 not neat.

114	D-ABLAPL/14825/2025	ASIT KUMAR JENA	2025-05-17	.In the Affidavit,husband name is written instead of fathers name. 2. Copy of orders in ABLAPL NOS.2752/2025 and 3163/2025,disposed of cases not furnished
115	D-ABLAPL/14850/2025	BYOMAKESH TRIPATHY	2025-05-17	1. The name of the petitioner No.1 is not correctly mentioned in V>Nama.
116	D-CRLMC/14063/2025	BISHNU PRASAD RATH	2025-05-17	1.C.copy of Annex-1 not filed. 2.T.R. No. 58 of 2020 mentioned in the cause title, Under Annex-3 and I.A. petition does not tally with the prayer portion of the petition
117	D-ABLAPL/14893/2025	BISWABHUSAN DAS	2025-05-17	1- page 12 of Annexure -1 not neat and legible.
118	D-WP(C)/20545/2025	SAPAN KUMAR PAL	2025-05-17	1.pages no 22 23 24 not legible
119	D-CONTC/20636/2025	ABHIRAM SWAIN	2025-05-17	1.Period of Delay 1464 days delay. 2. Signing Advvs. E.no. and mobile not furnished in V.nama.
120	D-WP(C)/20547/2025	PRADEEP KUMAR DAS	2025-05-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-ABLAPL/14817/2025	AKSHAYA KUMAR NAYAK	2025-05-17	1.Date Chart is not paginated properly. 2. Affidavit is not properly stamped.
122	D-BLAPL/14908/2025	RAGHUNATH SINGH	2025-05-17	. As per rejection order,Name of the Lower court does not tally with cause title.2.As per cause title,S.T.Case No.1 of 2025 not mentioned in rejection order.
123	D-ABLAPL/14813/2025	SAPAN KUMAR LENKA	2025-05-17	1.Index,Synopsis and Date chart are not properly paginated. 2.Page Nos.10 and 11 are not legible properly.
124	D-BLAPL/14892/2025	PRASANTA KUMAR SAHOO	2025-05-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.23 not neat and legible.
125	D-BLAPL/14845/2025	SURYAKANTA DWIBEDI	2025-05-17	1-page - 13 of annexure-2 not neat and legible
126	D-BLAPL/14894/2025	PRASANTA KUMAR SAHOO	2025-05-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 40 and 41 not neat and legible.
127	D-BLAPL/14911/2025	BIKASH KUMAR DASH	2025-05-17	1. Name of the deponent on affidavit does not tally with declaration.
128	D-BLAPL/14793/2025	MANOJ OJHA	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Subject code incorrectly furnished in Assesment slip,Index and cause title.2-Synopsis and Date chart not page marked.3-Page 17 and 21 in Annexure-2 not neat and legible.4-Mobile no. not mentioned in vakalatnama of the signing Advocate.5-Authorization of the deponent not furnished in the Declaration of the Affidavit.6-page 11 of Annexure-1 not neat and legible.
129	D-BLAPL/14829/2025	RAJESH RANJAN SAHOO	2025-05-17	14-NOT PROPERLY INDEXED. Not properly page marked.

130	D-BLAPL/14820/2025	JUGALA KISHORE PANDA	2025-05-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.
131	D-BLAPL/14897/2025	GYANA RANJAN DHAL	2025-05-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-1 wrongly mentioned in Index, as per petition. 2. Name of the deponent wrongly mentioned in affidavit
132	D-BLAPL/14837/2025	SUJIT KUMAR DAS	2025-05-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
133	D-CMP/19926/2025	JANGYA PRAKASH PARIDA	2025-05-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-BLAPL/14854/2025	SWARAJ PATEL	2025-05-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of deponent not furnished in affidavit.
135	D-CMP/19685/2025	DEBASHIS NANDA	2025-05-17	Pages No- 8 and 9 disappear in the Petition
136	D-CRLA/14314/2025	SIDHANT DWIBEDI	2025-05-17	Put up for S .R after redacting name of informant from the appeal memo .
137	D-CRLA/14592/2025	BHABANI SHANKAR DASPARI	2025-05-17	Code Wrongly indicated
138	D-CRLA/14319/2025	SAROJ KUMAR PADHY	2025-05-17	Period of Delay 475 Days
139	D-BLAPL/14876/2025	SURYAKANTA DASMOHAPATRA	2025-05-17	As per index Annex.2 not furnished in the petition.
140	D-CRLMC/12110/2025	DEBIDUTTA MOHAPATRA	2025-05-17	Annex-3 wrongly mentioned at page no.5 body of the petition instead of Annex-2.
141	D-BLAPL/14878/2025	SAMBIT SAMAL	2025-05-17	1. Date of FIR. in date chart not tally with annex.1. 2.Name of the trial court and name of parties not mentioned in annex.3 3..Receipt Showing Serv.copy To Vigilance not Filed.
142	D-CRLMC/14099/2025	SAROJ KUMAR PADHI	2025-05-17	The Lower Court Name in Cause title and prayer appears wrong(it should be spl.judge vigilance) 2..Receipt Showing Serv.copy To Vigilance not Filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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